

F. No. 12-100/CESTAT/CPIO-ND/VPP/2017 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066

ID No. 12-100/2017

To,

Ms. Sabiha 16-11-17/39 first floor sultan manzil, Saleem nagar malakept, Hyderabad, Pin-500036

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. DOREV/R/2017/51619/1 dated 07.11.2017and our ID No. 12-100/2017 the information received from DR (Admn.) containing 01 is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. 2/- (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

Date: 13.11.2017

CESTAT, New Delhi

Copy to:

Sh. S. Bhowmick, U.S. to the Govt. of India, Ad.1C(CESTAT) Ministry of Finance, Dept. of Revenue,

(3) 6/C 1 5 NOV 2017

F.No. 33/RTI/Misc./CESTAT-ND/Admn.2016- Vol II Customs Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi – 66

Dated: 13.11.2017 I.D. No. 12-100/2017

Sub: <u>Information sought under Right to Information Act, 2005</u> Sir,

With reference to the RTI application No. NIL dated 07.11.2017 filed by Ms. Sabiha vide CPIO I.D. No. 12-100/2017 the point wise reply is as under:

1. There is no officer/staff of this office who has made a request to be posted/transferred to any station closest to the new capital of Andhra Pradesh at Amaravathi.

Yours faithfully,

(Bineesh Kumar K.S.)

Deputy Registrar (Admn.)

To

CPIO/A.R., C.E.S.T.A.T., N. Delhi.



F. No. 12-100/ CESTAT/CPIO-ND/VPP/2017 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066

Dated: 07.11.2017 ID No: 12-100/2017

Subject: Information sought under RTI Act, 2005. Sir/Madam,

Please refer to RTI application No. DOREV/R/2017/51619/1 dated 07.11.2017 of Ms. Sabiha under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with 2005 the RTI application of RTI Act Section 5(5)DOREV/R/2017/51619/1 dated 07.11.2017, CPIO ID No. 12-100/2017 is forwarded herewith to the you as deemed CPIO with the request to provide the correct and para wise information/inspection on or before 23.11.2017 directly to the applicant and intimate the undersigned within the stipulated time failing which, you will be responsible for delay penalty if any, under section 20 of RTI Act. You are, further requested to follow OM No.12/31/2013-IR dated;12.02.2013 circulated on 23.05.2013.

If the information is not with your section or you, please reply from where it may be retrieved, without delay.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

Encl: As above.

CESTAT New Delhi

To:

1. DR (Admin.)

Copy to:

1. Sh. S. Bhowmick, U.S. to the Govt. of India, Ad.1C(CESTAT) Ministry of Finance, Dept. of Revenue, North Block, New Delhi-110001

2. Ms. Sabiha

16-11-17/39 first floor sultan manzil, Saleem nagar malakept,

Hyderabad, Pin-500036

7/11/17

RTI MATTER

F. No. R20011/236/2017-Ad.1C(CESTAT)
Government of India
Ministry of Finance
Department of Revenue

New Delhi, 01st Nov, 2017

To

The CPIO,

CESTAT, West Block No.2,

R.K. Puram, New Delhi – 66.

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act – reg.

Sir,

I am to refer to an RTI application dated 23.10.2017 from Ms. Sabiha, Telangana received in this office on 27.10.2017. The same is transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

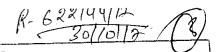
Encl: - As above

Yours faithfully,

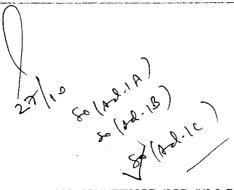
(S Showmick)
Under Secretary to the Government of India/CPIO

Tele: 2309 5368

Send Min Rt) to the DRLA) with letter to.



RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)			
Registration Number (पंजीकरण संख्या) :		Date of Receipt (प्राप्ति की तारीख) :	23/10/2017
Type of Receipt (रसीद का प्रकार) :	Online Receipt	Language of Request (अनुरोध की भाषा) :	English
Name (नाम) :	Sabiha	Gender (लिंग) :	Female
Address (पता) :	16-11-17/39 first floor sultan manzil, Saleem nagar malakpet, Hyderabad, Pin:500036		
State (राज्य) :	Telangana	Country (देश) :	India
Phone Number (फोन नंबर) :	Details not provided	Mobile Number (मोबाईल नंबर) :	
Email-ID (ईमेल-आईडी) :	moinuzzu@gmail.com		4
Status (स्थिति)(Rural/Urban) :	Urban	Education Status:	
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	Citizenship Status (नागरिकता)	Indian
Amount Paid (राशि का भुगतान) :	0 (Received by Department of Revenue) (original recipient)	Mode of Payment (भुगतान का प्रकार)	
Request Pertains to (अनुरोध निम्नलिखित संबंधित है) :	S. Bhomick US(AD.IANB)		
Information Sought (जानकारी मांगी):	1.1. Please provide the list of Central employees who are allocated/considered for transfer vide D.O No 29/15/2016-SR(S) dated May 02,2016 in the department/organizations/Institutions under Department of Revenue . (copy of the D.O letter attached as annexure).		
Original RTI Text (मूल आरटीआई पाठ):	1.1. Please provide the list of Central employees who are allocated/considered for transfer vide D.O No 29/15/2016-SR(S) dated May 02,2016 in the department/organizations/Institutions under Department of Revenue. (copy of the D.O letter attached as annexure).		
	Print Save	Close	•





Archana Varma Joint Secretary (AV) Phone: 2309 3668

Fax : 2309 4001



भारत सरकार
कार्मिक और प्रशिक्षण विभाग
कार्मिक, लोक शिकायत तथा पेंशन मंत्रालय
नॉर्थ ब्लाक, नई दिल्ली-110001
GOVERNMENT OF INDIA
DEPARTMENT OF PERSONNEL & TRAINII
MINISTRY OF PERSONNEL, PUBLIC GRIEVA
AND PENSIONS

D.O.No.29/15/2016-SR(S)

2nd May, 2016.

AdTC

As you may be aware, the erstwhile State of Andhra Pradesh has been bifurcated to Telangana and Andhra Pradesh vide A.P. Reorganization Act, 2014 dated 1.3.2014. Accordingly, the employees of the erstwhile undivided Andhra Pradesh have also been bifurcated between the two successor States. Representations have been received from Andhra Pradesh Non-Gazetted Officers Association requesting for accommodation of their spouses working in your organization to be posted/transferred to any station closest to the new Capital of Andhra Pradesh i.e., Amaravathi.

2. It is, therefore, requested that their request may be considered favourably, as far as possible, keeping in view the existing guidelines for transfer/posting of employees of your organisation. This would go a long way to ease their hardship.

Kead regards,

Yours sincerely,

(Archana Varma)

An per list attached

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List of Addresses

- 1. Shri A.K. Mittal, Chairman, Railway Board
- 2. Shri V.S. Oberoi, Secretary, Department of Higher Education, Min. of HRD
- 3. Shri A.S. Kiran Kumar, Secretary, Department of Space
- 4. Dr. K. Vijay Raghvan, Secretary, Department of Science and Technology
- 5. Shri Shaktikanta Das, Secretary, Department of Revenue, Min. of Finance
- 6. Shri Shankar Agarwal, Secretary, Labour and Employment
- 7. Smt. Shobhana Joshi, Controller General of Defence Accounts, Defence Accounts Department, Min. of Defence
- 8. Shri J. S. Deepak, Secretary, Department of Telecommunication & Posts
- 9. Shri Shashi Kant Sharma, Comptroller & Auditor General
- 10. Dr. Shekhar Basu, Secretary, Department Atomic Energy
- 11. Shri Ashok Kumar Gupta, Secretary (Defence Production), Min. of Defence
- 12. Shri Rajeev Nayan Choubey, Secretary, Min. of Civil Aviation
- 13. Dr. M. Nair Rajeevan, Secretary, Min. of Earth Sciences
- 14. Shri Prabhu Dayal Meena, Secretary (R&D), Min. of Defence
- 15. Shri Anil Swarup, Secretary, Min. of Coal
- 16. Shri Shobhana K. Pattanayak, Secretary, Deptt. of Agriculture & Cooperation, Min. of Agriculture
- 17. Ms. Anjuly Chib Duggal, Secretary, Deptt. of Financial Services, Min. of Finance
